

OA No.542/05

Dt.8.9.2006

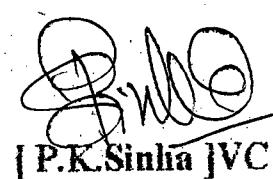
None for the applicant.

Shri S.K. Singh, Id. ASC for the respondents.

ORDER [ORAL]

On calls, no one responds on behalf of the applicant though Shri S. K. Singh, Id. ASC is present. On the last date [21.8.2006] also no one was present on behalf of the applicant but this case was adjourned, also observing in the order ^{that} if no one appears on behalf of the applicant on the adjourned date, the application might be dismissed for non prosecution.

2. Since today also no one ^{has} appeared on behalf of the applicant, on calls, this application is dismissed for non prosecution.



[P.K. Sinha] JVC

mps.